

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH AT HYDERABAD

O.A.NO. 628/94.

Date of Order: 23-6-97

Between:

K.Venkat Rao.

.. Applicant.

and

1. Senior Superintendent of Post Offices,
Prakasam Division, Ongole 1, Prakasam Dist.

2. Mandal Revenue Officer,
Prakasam Dist. Mandal.

For the Applicant: Mr. S. Ramakrishna Rao, Advocate.

For the Respondents: Mr. V. Bhimanna, Addl. CGSC.

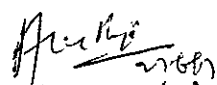
CORAM:

THE HON'BLE MR. H. RAJENDRA PRASAD : MEMBER (ADMN)

THE HON'BLE MR. A. M. SIVA DAS : MEMBER (JUDL)

The Tribunal made the following Order:-

Neither the counsel for the applicant nor the
applicant present. O.A. dismissed for default.


Deputy Registrar (J) CC

2/7/97

T COURT

TYPED BY

CHECKED BY

COMPARED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR. JUSTICE
VICE-CHAIRMAN
and

THE HON'BLE MR. H. RAJENDRA PRASAD: M(A)
The Hon'ble Mr. A M Sika Das: M (S)

Dated: 23 - 6 - 1997

ORDER/JUDGMENT

M.A./R.A./C.A.No.

in

C.A.No. 628/94.

T.A.No. (w.p.)

Admitted and Interim directions
Issued.

Allowed

Disposed of with directions

Dismissed.

Dismissed as withdrawn

Dismissed for default.

Ordered/Rejected.

No order as to costs.

pvm

केन्द्रीय प्रशासनिक अपीलिका
Central Administrative Tribunal
दिल्ली/DELHI
30 JUN 1997
हयदराबाद बेंच
HYDERABAD BENCH